POST-OFFER OPENING ADVERTISEMENT UNDER REGULATION 18(12) OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED ("SEBI (SAST) REGULATIONS") FOR THE ATTENTION OF THE ELIGIBLE SHAREHOLDERS OF

SBEC SUGAR LIMITED

Reg office: Vill: Loyan Malakpur, Teh: Baraut Baghpat, Uttar Pradesh, India, 250611
CIN: L15421UP1991PLC019160, **Telephone No.:** 011-42504878;
Website: http://www.sbecsugar.com/ **Email Id:** investors@sbecsugar.com

Open Offer (The "Offer") for acquisition of upto 1,23,90,009 (One Crore Twenty-Three Lakhs Ninety Thousand And Nine) fully paid up equity shares of face value of ₹10/- (Rupees Ten Only) each, representing 26.00% (Twenty Six Percent) of the voting share capital from the eligible shareholders (as defined below) of SBEC Sugar Limited (hereinafter referred to as "Target" or "Target Company" or "SSL") by SBEC Systems (India) Limited (hereinafter referred to as "Acquirer") along with Moderate Leasing & Capital Services Limited ('PAC-1'), A To Z Holdings Private Limited ('PAC-2'), Longwell Investment Private Limited ('PAC-3'), Jayesh Modi ('PAC-4'), Kumkum Modi ('PAC-5'), Umesh Kumar Modi ('PAC-6'), at an offer price of ₹ 21.19 (Rupees Twenty One and Nineteen Paise Only) per equity share pursuant to and in accordance with regulation 3(2) and regulation 4 of the Securities And Exchange Board Of India (Substantial Acquisition Of Shares And Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations").

This Post Offer Advertisement is being issued by 3Dimension Capital Services Limited ("Manager to the Offer"), on behalf of SBEC Systems (India) Limited (hereinafter referred to as "Acquirer") along with Moderate Leasing & Capital Services Limited ('PAC-1'), A To Z Holdings Private Limited ('PAC-2'), Longwell Investment Private Limited ('PAC-3'), Jayesh Modi ('PAC-4'), Kumkum Modi ('PAC-5'), Umesh Kumar Modi ('PAC-6'), in connection with the offer made by the Acquirer along with the PACs, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Post-Offer Advertisement should be read in continuation of, and in conjunction with the:

(a) Public announcement dated Monday, June 02, 2025, **("Public Announcement" or "PA")**
(b) Detailed Public Statement dated Saturday, June 07, 2025, published in the following newspapers:

S.No.	Newspapers	Language	Editions
1.	Financial Express	English Daily	All Editions
2.	Jansatta	Hindi Daily	All Editions
3.	Mumbai Lakshadeep	Marathi Daily	Mumbai Edition

(c) Draft Letter of Offer dated Monday, June 16, 2025 **("DLOF")**
(d) Letter of Offer dated Tuesday, October 16, 2025. **("Letter of Offer" or "LOF")**
(e) Recommendations of the Independent Directors of the Target Company which were approved on Thursday, October 16, 2025 and published in the newspaper on Friday, October 17, 2025 **("Recommendations of the Independent Directors of the Target Company")**
(f) Offer Opening Advertisement published on Friday, October 24, 2025, in the same newspapers in which DPS was published.

This Post Offer Advertisement is being published in all newspapers in which the DPS was published.

The Eligible Shareholders of the Target Company are kindly requested to note the following information with respect to the Open Offer:

1.	Name of the Target Company	SBEC Sugar Limited
2.	Name of the Acquirer and PAC	**ACQUIRER:** SBEC Systems (India) Limited **PAC-1:** Moderate Leasing & Capital Services Limited **PAC-2:** A To Z Holdings Private Limited **PAC-3:** Longwell Investment Private Limited **PAC-4:** Jayesh Modi **PAC-5:** Kumkum Modi **PAC-6:** Umesh Kumar Modi
3.	Name of Manager to the Offer	3Dimension Capital Services Limited
4.	Name of the Registrar to the Offer	Beetal Financial & Computer Services Private Limited

5. Offer Details: -
   a. Date of Opening of the Offer: Tuesday, October 28, 2025
   b. Date of Closure of the Offer: Wednesday, November 12, 2025

6. Date of Payment of Consideration: Wednesday, November 26, 2025

7. Details of Acquisition: -

S. No.	Particulars		Proposed in the Offer Document		Actuals	
7.1	Offer Price		₹21.19/-		₹21.19/-	
7.2	Aggregate number of shares tendered		1,23,90,009		58**	
7.3	Aggregate number of shares accepted		1,23,90,009		0	
7.4	Size of the Offer (Number of shares multiplied by offer price per share)		₹26,25,44,291/-		₹0/-	
7.5	Shareholding of the Acquirer and PACs before Public Announcement	Number of equity shares	3,10,33,032		3,10,33,032	
		% of total voting share capital	65.12%		65.12%	
7.6	Shares Acquired by way of Agreements	Number of equity shares	NIL*		NIL	
		% of total voting share capital	NIL		NIL	
7.7	Shares Acquired by way of Open Offer	Number of equity shares	1,23,90,009		0	
		% of total voting share capital	26%		0.00%	
7.8	Shares acquired after Detailed Public Statement	Number of shares acquired	NIL		NIL	
		Price of shares acquired	NIL		NIL	
		% of shares acquired	NIL		NIL	
7.9	Post offer shareholding of Acquirer and PACs	Number of equity shares	4,34,23,041		3,10,33,032	
		% of total voting share capital	91.12%		65.12%	
7.10	Pre & Post offer shareholding of the Public		**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		Number of equity shares	1,66,20,848	1,66,20,848	1,66,20,848	1,66,20,848

		% of total voting share capital	34.88%	34.88%	34.88%	34.88%

Note: * This open offer is being made pursuant to the Hon'ble Supreme Court Order dated March 04, 2025. Accordingly, no Share Purchase Agreement (SPA) has been executed.

***** As per the Hon'ble Supreme Court Order dated 4 March 2025, interest at 10% p.a. is payable only to those shareholders who held shares on the date of violation and whose shares are ultimately accepted in the open offer. In accordance with the order, 16 September 2014 is designated as the Identified Date exclusively for identifying the shareholders eligible to receive the Letter of Offer. Since the five shareholders holding 58 shares did not hold shares as on 16 September 2014, they are not considered eligible, and their shares will not be accepted in the open offer.***

8. The Acquirer along with its Directors and PACs severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI at (www.sebi.gov.in) , BSE at www.bseindia.com , Target Company at investors@sbecsugar.com , Manager to the offer at delhi@3dcsl.com , and the registered office of the Target Company at Vill: Loyan Malakpur, Teh: Baraut Baghpat, Uttar Pradesh, India, 250611.

Issued by Manager to the Offer: 3Dimension Capital Services Limited

OUR PATH - YOUR SUCCESS

K-37/A, Basement, near Kailash Colony Metro Station, Kailash Colony, New Delhi, Delhi 110048
CIN: U65923DL2001PLC113191
Contact Person: Mr. Rhydham Kapoor
Tel. No.: 011-40196737
Website.: https://3dcsl.com
Email: delhi@3dcsl.com
SEBI Registration Number: INM000012528
Validity Period: Permanent Registration

For and on behalf of the Acquirer and PACs

Acquirer	PAC-1	PAC-2	PAC-3	PAC-4	PAC-5	PAC-6
SBEC Systems (India) Limited Sd/-	Moderate Leasing & Capital Services Limited Sd/-	A To Z Holding Private Limited Sd/-	Longwell Investments Private Limited Sd/-	Jayesh Modi Sd/-	Kumkum Modi Sd/-	Umesh Kumar Modi Sd/-

Date: December 02, 2025
Place: New Delhi